					Date of comme	encement of CIRP: 13th June	2025								
						LIST OF CREDITORS hary as on 04th July 2025									
			Filing under clause (ca)	of sub-regulation		he IBBI (Insolvency Resoluti	on Process for Co	orporate Persor	ns) Regulatio	ons, 2016					
						of operational creditors (Em		· · · · · · · · · · · · · · · · · · ·							
					1						1	1	1		Amount in Rs
SI NO	Name of authorised representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted					Amount of		Amount of claim	Amount of	Remarks, if	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Related	% of Voting Share in SCC, if applicable	Contigent Claim	dues, that may be set- off		claim not admitted	any